

**AMENDMENT TO MINERAL CONSERVATION AND DEVELOPMENT RULES**

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of Notification No GSR 965, dated the 22nd August, 1959, making certain further amendment to the Mineral Conservation and Development Rules, 1958 [Placed in Library, See No LT-1623/59]

**AMENDMENT TO ALL INDIA SERVICES (PROVIDENT FUND) RULES**

The Minister of State in the Ministry of Home Affairs (Shri Datar) I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of Notification No GSR 982, dated the 29th August, 1959, making certain amendment to the All India Services (Provident Fund) Rules 1955 [Placed in Library, See No LT-1624/59]

**RAILWAY PROTECTION FORCE RULES**

The Deputy Minister of Railways (Shri Shahnawaz Khan) I beg to lay on the Table under sub-section (3) of Section 21 of the Railway Protection Force Act, 1957 a copy of the Railway Protection Force Rules, 1959 published in Notification No GSR 1051, dated the 10th September, 1959 [Placed in Library, See No LT-1625/59]

**NOTIFICATIONS ISSUED UNDER AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT**

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): I beg to lay on the Table under sub-section (3) of Section 52 of the Agricultural Produce (Development and Warehousing) Corporations Act 1956, a copy of each of the following Notifications —

- (1) G.S.R No 1013, dated the 5th September, 1959 making certain further amendment to the Agricultural Produce

**(Development and Warehousing) Corporations Rules, 1956.**

- (1) G.S.R No. 1014, dated the 5th September, 1959 [Placed in Library, See No LT-1626/59.]

12.05 hrs

**AMENDMENT TO DIRECTION ISSUED BY SPEAKER UNDER RULES OF PROCEDURE**

Shri Barman (Cooch-Bihar—Reserved—Sch Castes) I beg to lay on the Table copy of an amendment to Direction 56 issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha

12.05½ hrs

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**MINUTES**

Sardar A. S. Saigal (Janjgir) Sir, I beg to lay on the Table the minutes of the Forty-seventh, Forty-eighth, Forty-ninth, Fiftieth and Fifty-first sittings of the Committee on Private Members' Bills and Resolutions held during the Eighth Session

12.05½ hrs

**COMMITTEE ON ABSENCE OF MEMBERS**

**MINUTES**

Shri Mulchand Dube (Farrukhabad) Sir, I beg to lay on the Table the Minutes of the Fifteenth and Sixteenth sittings of the Committee on Absence of Members from the Sittings of the House held during the Eighth Session